

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-44/2004/1415/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the ²³ February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 803 dated 21.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 23.02.2024 till the morning of 26.02.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-44/2004/1416/A, dated , 23-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]